

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-524

CP No.- 151/241/242/ND/2021

IN THE MATTER OF:

Nishant Tyagi And Anr.

Vs.

M/s Aradhayam Developers Pvt. Ltd And Ors

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 28.09.2022

CORAM:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mareesh Pravir Sahay, Eccha Shukla, Awanitika
and Sachin Kharb

For the Respondent : Gunjan Mittal, Adv

ORDER

Due to paucity of time, list the matter on **11.11.2022**.


FO (Court Officer)